

(1878) 02 AHC CK 0001

Allahabad High Court

Case No: None

The Collector of
Bareilly

APPELLANT

Vs

Gulzari Lal and Others

RESPONDENT

Date of Decision: Feb. 15, 1878

Citation: (1875) ILR (All) 596

Hon'ble Judges: Spankie, J; Pearson, J

Bench: Division Bench

Judgement

Pearson, J.

The principle of the ruling of the Bombay Court ILR 1 Bom 7 on which the lower Appellate Court has relied, appears to us to be reasonable and we decline to interfere.